GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA STARRED QUESTION NO. 346 ANSWERED ON 17.07.2019

MINING SURVEILLANCE SYSTEM

*346 SHRIMATI MEENAKASHI LEKHI:

Will the Minister of MINES be pleased to state:

- (a) whether Mining Surveillance System(MSS) has been successful in curbing illegal mining in the country; and
- (b) if so, the details thereof along with the details of the cases in which MSS was used to indict people involved in illegal mining?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) & (b): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 346 REGARDING MINING SURVEILLANCE SYSTEM RAISED BY SHRIMATI MEENAKASHI LEKHI , HON'BLE MEMBER OF PARLIAMENT FOR REPLY ON 17.07.2019.

(a) & (b): Yes, Sir. The Mining Surveillance System (MSS) has been successful in curbing Illegal Mining activities in the country. MSS is a satellite-based monitoring system which aims to detect illegal mining activity through automatic remote-sensing detection technology. The system records any landform disturbances upto 500m beyond the lease boundary and generates trigger, which is investigated by the State Government and necessary action is taken by them.

Almost all mining leases of major minerals in the country have been mapped on MSS. In the initial phase(Phase-I), based on the satellite imageries, the data has been analysed and a total 296 triggers for mining leases of major minerals have been generated across the country in the year 2016-17. Out of the 296 triggers, the respective State Governments have verified 287 triggers. Out of these 287 triggers, in 47 cases, unauthorized mining has been detected / confirmed. State-wise, mineral-wise breakup of unauthorized mining after verification by State as on December 2017 is given as Annexure-I.

In the second phase of MSS, based on satellite imageries of the year 2017-18, the data has been analysed and 52 triggers generated. Field verification of 45 triggers have been carried out by State Governments as on 03/07/2019. In 4 cases, un-authorized mining was detected. The State-wise details are given as Annexure-II.

The State Governments were also requested to extend the MSS for the mining leases of minor minerals. Some State Governments have mapped few mining leases of minor minerals on pilot basis. In total 130 triggers were generated for minor minerals, out of which 104 triggers have been verified and in 9 cases un-authorized mining have been detected. State-wise details as on 03/07/2019 is enclosed as Annexure-III.

Annexure- I

State	Total Triggers	Total Inspection	Un-authorized mining cases detected
ANDHRA PRADESH	29	29	4
CHHATTISGARH	6	6	1
GOA	42	42	12
GUJARAT	32	32	12
HIMACHAL PRADESH	11	11	-
JHARKHAND	1	1	-
KARNATAKA	35	35	1
MADHYA PRADESH	46	46	5
MAHARASHTRA	8	7	1
MEGHALAYA	8	1	-
ODISHA	20	20	-
RAJASTHAN	23	22	1
TAMIL NADU	29	29	10
TELANGANA	6	6	-
Total	296	287	47

State-wise detail of triggers for mining leases of Major Minerals is as under (2016-17)

Annexure- II

State-wise detail of triggers for mining leases of major minerals is as under (as on 03.07.2019)

State	Total Triggers	Total Inspection	Un-authorized
			mining cases
			detected
ANDHRA PRADESH	8	8	1
CHHATTISGARH	4	3	-
GUJARAT	7	7	1
HIMACHAL	2	-	-
PRADESH			
JAMMU & KASHMIR	2	2	-
JHARKHAND	1	-	-
KARNATAKA	4	4	-
MADHYA PRADESH	4	4	-
MAHARASHTRA	3	3	1
ODISHA	2	2	-
RAJASTHAN	8	8	-
TAMIL NADU	7	4	1
Total	52	45	4

Annexure- III

State-wise details of triggers for mining leases of minor minerals is as under (on 03.07.2019)

State	Total Triggers	Total Inspection	Un-authorized
			mining cases
			detected
ANDHRA PRADESH	8	8	-
CHHATTISGARH	4	-	-
GOA	3	3	-
GUJARAT	27	27	4
HARYANA	4	2	-
JHARKHAND	11	4	-
KARNATAKA	12	12	-
KERALA	5	3	3
MAHARASHTRA	2	-	-
RAJASTHAN	37	34	1
TAMIL NADU	10	8	1
TELANGANA	3	3	-
UTTAR PRADESH	4	-	-
Total	130	104	9